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Date: 3.4.97.

R.P. No. 12/97
by circular.

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Shri R.K. Shetty for
the Review Petitioner. Mr.
Saxena for original applicant
Mr. Saxena seeks time
to file reply to the R.P. Time
granted. Incidentally
Mr. Saxena was relying on a
decision in O.A. 197/96 & 344/96
in which arguments similar
to the arguments in the R.P. were
taken. Mr. Shetty counsel for the
Review Petitioner states that
he would seek instructions
in regard to those O.A. viz.
O.A. 197/96 & 344/96.

Under the circumstances
S.O. ^{for} ~~to~~ order before the same
bench on 12.6.97

W.K. Kulkarni

(M.R. KOLHATKAR)
M(A)